



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is hereby informed to all concerned that the matters enumerated in the Hearing list pertaining to the Hon'ble Division Bench-I will be taken up after the completion of the Daily and Supplementary Causelists in chronological order. Learned counsels are hereby requested to remain present while taking such matters in the Hearing Causelist.

BY ORDER

Dated, Guwahati, the 1st of 5i [i gh] 2022.